

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.03.2020

NOTICE

Take notice that the following matters listed on 06.03.2020 in the Court-III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1405 of 2019	Geetha Sugars Vs. The Indian Sugars and Refiners Ltd.	Mithun Shashank	Manish Jha
2.	Comp. App. (AT) (Ins) No. 126 of 2020	New Engineering Works Vs. NTPC GE Power Services Pvt Ltd.	Ankur S. Kulkarni	Mehak Aggarwal
3.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	Sameer Jain-R1 Manmeet Jain-R3
4.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company	Sunil Mund	Sumit Bindal-R1
5.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr.	Ranjan Kumar Pandey	Viren Sharma
6.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd. & Anr. With	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
7.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2

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- 1. Notice Board**
- 2. Reception**
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- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**